

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 267 OF 2015 & IA NO. 430 OF 2015

APPEAL NO. 213 OF 2015 & IA NO. 351 OF 2015

AND

APPEAL NO. 206 OF 2014

Dated: 18th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Hemant Sahai
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Shruti Dass
Ms. Mazag Andrabi

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C. K. Rai
Mr. Arvind Tewari for R.1

Mr. Gaurav Kumar Singh for R.2

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **29th and 30th May, 2017** instead of 19th April, 2017.

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson